

National Company Law Tribunal

Allahabad Bench

CP NO.82/241-244/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE COMPANY: M/s Upkar Chemicals and Fertilisers Ltd

SECTION OF THE COMPANIES ACT: u/s 241-244 of Companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PCS -	Proxy Counsel for Petitioners	Anil Kr.
2.				

**CP No. 82/241-244 /ald/2016: Mr. Ved Prakash Bansal V/s M/s
Upkar Chemicals and Fertilisers Ltd.**

Shri Anil Kumar, PCS, Proxy counsel for petitioner submits that, both parties are desirous for seeking adjournment for two weeks in order to file rejoinder. The case is further adjourned for further hearing on completion of Pleadings.

List the matter 3rd March, 2017.


MR. H.P. CHATURVEDI, JDL. Member

Dated: 08.02.2017